

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA
UNSTARRED QUESTION NO. 2562
TO BE ANSWERED ON THE 25/03/2022

IMPLEMENTATION OF MARKET INTERVENTION SCHEME

2562. SHRI NEERAJ SHEKHAR :

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether under Market Intervention Scheme (MIS), the losses, if any, incurred in implementation of MIS is released by Central Government to the State procuring agencies as per the specific proposals received from the State Government in view to provide remunerative price to farmers;
- (b) if so, the details thereof;
- (c) the details of proposals received by the Central Government from various State Governments during 2020-21 and 2021-22, State-wise and year-wise; and
- (d) the details of amount of Central share of losses released by the Central Government during 2020-21 and 2021-22 till date, State-wise?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

(SHRI NARENDRA SINGH TOMAR)

(a) to (d): Government implements Market Intervention Scheme (MIS) for procurement of agricultural and horticultural commodities which are perishable in nature and are not covered under the Price Support Scheme (PSS). The objective of intervention is to protect the growers of these commodities in the event of a bumper crop during the peak arrival period. The scheme is implemented at the request of a State/UT government which is ready to bear 50 percent of the loss (25 percent in case of North-Eastern States), if any, incurred on its implementation. Under the scheme, in accordance with MIS guidelines, a pre-determined quantity at the fixed Market Intervention Price (MIP) is procured by the agencies designated by the State Government for a fixed period or till the prices are stabilized above the MIP whichever is earlier. Under Market Intervention Scheme (MIS), Central Share of losses, if any, incurred in implementing MIS is released to the State procuring agencies as per the specific proposals received from the State Governments. The details of sanction accorded under MIS during 2020-21 and 2021-22 is as under:-

Year	Commodity	State	Period	Sanctioned Quantity (in MT)
2020-21	Apple	Jammu & Kashmir	21.10.2020 to 31.03.2021	12,00,000
2021-22	Potato	Nagaland	05.10.2021 to 05.11.2021	14,200
